

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF EVERWIN TEXTILE MILLS PRIVATE
LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Everwin Textile Mills Private Limited
2.	Date of incorporation of corporate debtor	25/11/1994
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ1994PTC005535
5.	Address of the registered office and principal office (if any) of corporate debtor	4/12, Chithappa Avenue, Royapuram Main Road, Tirupur- 641601, Tamil Nadu, India.
6.	Date of closure of Insolvency Resolution Process	08.05.2020
7.	Liquidation commencement date of corporate debtor	08.05.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Manivannan. J IBBI/IPA-002/IP-N00534/2017-2018/11695
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. 53B, 8/330, Vishalakshi Nagar, Fourth Cross Street, Santhosapuram, Chennai, Tamil Nadu, 600073 equitablelegal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	31, New No. 2, Old No. 29, 2nd Floor, Nageswara Road, Nungambakkam, Chennai -600034. Email: equitablelegal@gmail.com
11.	Last date for submission of claims	08.08.2020

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Everwin Textile Mills Private Limited on 08th May 2020 under Section 33 of the Code.

The stakeholders of Everwin Textile Mills Private Limited are hereby called upon to submit their claims with proof on or before 08.08.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator :
Manivannan. J

Date: 09.07.2020
Place: Chennai